

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 313**

TO BE ANSWERED ON THE 04TH FEBRUARY, 2020/MAGHA 15, 1941 (SAKA)

NAXAL AFFECTED DISTRICTS

313. SHRI MARGANI BHARAT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether six districts in Andhra Pradesh, including East Godavari, have been identified as naxal-affected districts in the country;

(b) if so, whether the Government has provided financial assistance to the above districts to identify and fill critical gaps in infrastructure and services between 2017-18 and 2019-20;

(c) if so, the details of financial and other assistance provided to East Godavari district in AP during the above period;

(d) the details of physical targets set and achieved in the said district during the above period; and

(e) whether the Government has any plans to extend this scheme beyond 2019-20 and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (e) Yes sir, 06 districts, including East Godavari, in Andhra Pradesh have been identified as LWE affected districts.

The Government of India is providing funds to 30 districts, which are considered most LWE affected districts, under “Special Central Assistance” (SCA) Scheme with an annual outlay of Rs. 1000 crore per year to fill critical gaps in public infrastructure and services, which are of emergent nature and require immediate action. East Godavari district is not covered under the scheme. The funds released to the State of Andhra Pradesh under SCA Scheme are as under:-

2017-18 – Rs. 5 crore

2018-19 – Rs. 33.33 crore

2019-20 – Rs. 20 crore.

In addition to SCA, funds are also provided to the States under Security Related Expenditure (SRE) Scheme and Special Infrastructure Scheme (SIS).

East Godavari is covered under both of these schemes. In last 03 years (2017-18 to 2019-20) Rs.12.375 crore have been released under SIS and Rs. 51.82 crore have been released under SRE scheme to the State of Andhra Pradesh. Under SIS, funds are provided for strengthening of State Intelligence Branches (SIBs) and Special Forces of State and for construction of Fortified Police Stations (FPS). 25 Fortified Police Stations (FPS) will be constructed in Andhra Pradesh, including 05 FPS in East Godavari district.
